27-12-11

Declaration of Asset and Liabi ps

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011 Year: - DE

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I, KRISHNA KUMAR RISHI, Son of SHRI TARNI RISHI, aged 36 years, belonging to RASADH, PS-BANMANKHI, DIST-PURNEA, working. as-M.L.A give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependents*:

A Details of movable assets A constraint of joint ownership will also have to be given)

la,	DESCRIPTION	SELF	Wife (Name) Urmila Devi	Dependent-1 Neeraj Kumar	Dependent-2 Sonam kumari	Dependent-3 Shabnam kumari	Dependent- Sangam kumari
(1)	Cash	50,000,00	Nil	Nil	Nil	Nil	Nil
11)	Deposit In Banks, Financial Institutions & Non-Banking Financial Companies	Attached Annexure-A	Nil	Nil	Nil	Nil	Nii
111)	Mutual Funds, Bonds, Debentures and Shares in Companies.	Nil	Nil	Nil	Nil	Nil	NH
	Other Financial Instruments, NSS, Postal Post Office - Monthly Income Scheme Savings, UC etc Post Office - Lic Policies	Attached Annexure-B	Attached Annexure-C	Nil	Nil	Niī	Nil
(∀)	Motor Vehicles (Details of make, etc.)	Attached Annexure-D	Nil	Nii	Nil	'Nil	Nil
VI)	Jewellery (Detail of Weight & Value)	Gold- 50g,1,42,500.00	Gold-100g Silver-300g 2,42,250.00	Nil	Nil	Nil	NH

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Other assets, such as values of claims/Interest (value more than Rs. 10,000)	Annexure-E	Nil	Nil	NH	Nil	Nil

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non-listed companies should be given. Dependent here means a person substantially dependent on the income of the employee. B Details of Immovable assets

	DESCRIPTION	SELF	Wife	Dependent -	Dependent -	Dependent	
dd(1)	Agricultural Land Location{s) Survey (Khata) number (s) Extent (Total measurement) Current market value	Attached Annexure-F	Nil	Nil	Nil	NII	Nil
(II)	Non-Agricultural Land Location(s) Survey (Khata) number(s) Extent (Total measurement) Current market value	Nil	Attached Annexure-G	NH	Nil	Nil	Nii
(iii)	Buildings (Commercial & Residential) Location: Residential (a) & (b) Survey (Khata) number(s) Extent (Total measurement) Current market value	Attached Annexure-H	Attached Annexure-I	Nil	Nil	Nii	Nil
(iv)	House/Apartments etc. Location: Survey number(s) Extent (Total measurement) Current market value	Nil	NII	Nil	Nil	Nil	Ni
(v)	Others Such as interest in Property	Attached Annexure-J	Nil	Nil	Nil	Nil	Nil

I give herein below the details of my liabilities/overdues to public financial institution and

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government dues:

SI.	DESCRIPTION	Name & Address of Bank/ Financial Institution(s)/ Department(s)	Amount Outstanding as on 31.12.2011
(a) (i)	loans from Banks:	Nil	Nil
(ii)	Loans from Financial Institutions.	FINANCE DEPARTMENT (BIHAR GOV)	4,90,000.00 (Aprox)
(111)	Government dues :-		
	Other than income tax and	Nil	Nil
	Wealth tax ,	Nil	NII
(b) (i)	Income Tax including surcharge [also indicate the assessment year up to which income tax returned filed. Give also Permanent Number (PAN)] Wealth Tax (also indicate	PAN - BAYPR1719N	Nil
(ii)	the assessment year up to which wealth tax returned filed).	Nil	Nil
(fiif)	Sales Tax (Only in case of proprietary business)	Nil	Nil
(iv)	Property Tax	Nil	Nil

I hereby declare that the above details are true to the best of my knowledge and belief.

-Davi & mj sup

Signature

Name-Krishna Kumar Rishi (M.L.A.)

Constituency-Banmankhi-59

Address-At+P.O-Rasadh, P.S-Banmankhi Dist-Purnia

Place: Banmankhi, Purnia

Date: 23. 12. 011.

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ANNEXURE - A

1. Central Bank of India, Banmankhi, Purnia

A/c No - 2005952280

Amount - 1800.00

2. State Bank of India, Bidhan Shabha Patna

A/c No - 10839463983

Amount - 81,235.00

3. State Bank of India, Banmankhi Purnia

A/c No -	31449561251		
Amount -	1000.00		

4. Indian Bank Purnia

A/c No -	925855548
Amount -	2000.00

ANNEXURE - B

1. LIC POLICY

Policy No

S.A

Mode

3,00,000.00

14027.00 Half Yearly

2. LIC POLICY

Policy No

S.A

Mode

522919464 1,00,000.00

523594203

306.00 Quarterly

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ANNEXURE - C

1 LIC POLICY

Policy No S.A

Mode

524441927 1.00,000.00

5,660.00 Yearly

ANNEXURE - D

1.Bolero SLX , Model 200	6
Reg. No	BR 11D 5915
Value	2,26,295.00
2 Motercycle	
Reg. No	BR 11C 8615
Value	2000.00
3.Scorpio VLX, Model 20	011
Reg. No	BR 01 BB 8001
Value	10,70,007.00
	ANNEXURE - E
1 One Rifle, 315 Bore	

1. One Rifle- 315 Bore

Value

75,000.00

ANNEXURE - F

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ANNEXURE - F

1.	Anchal	û ê	Banmankhi
	Mauza	1	Rasadh
	Khata No		203
	Khashra No	1	932
	Rakwa	3) 3	0.21 Dcc
2.	Anchal	:	Banmankhi
	Mauza	4	Rasadh
	Khata No	1	544
	Khashra No		963
	Rakwa	45	0.23 Dcc
3.	Anchal	1	Banmankhi
	Mauza	\$	Rasadh
	Khata No	10	526, 203
	Khashra No	*	960, 933, 935, 932
	Rakwa	2	0.83 Dcc
4.	Anchal	2	Banmankhi
	Mauza	1	Kajhi Hirday Nagar
	Khata No	<u>ت</u>	269, 544
	Khashra No	1	961. 962
	Rakwa	1	0.53 Dcc
5	Anchal	2	Banmankhi
	Mauza	8	Harimuri
	Khata No	1	81
	Khashra No	1	18, 19, 54, 55
	Rakwa	:	2.63 Dcc
Ţ	otal Value (1 t	o 5)	9 Lacs Aprox

1/3 Share on the above properties value aprox Rs. 3 Lacs.

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ANNEXURE - G

1.	Anchal		Banmankhi
	Mauza		Pir Ali Chakla
	Khata No		81
	Khashra No	1	131
	Rakwa	i.	0.14 Dcc
	Value	1	4,10,430.00
2.	Anchal		Pumia East
	Mauza	1	Madhubani
	Khata No	3	83
	Khashra No	*	131
	Rakwa	3	0.10 Dcc 500 Sqr Kari
	Value	3	9,36,804.00
3.	Anchal	1	Banmankhi
	Mauza	2	Makhnaha
	Khata No	3	115
	Khashra No	1	1028, 1029
	Rakwa	\$	1.82 Dcc
	Value	8	4,23,631.00

ANNEXURE - H

1. Two Building Residential at Rasadh, Banmankhi, Purnia

Room (Pakka)	÷	09 Nos.
Room (Kacha)	1	02 Nos.
Value	343	14,00,000.00

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ANNEXURE - I

1. Building Residential at Banmankhi, Purnia

Room

04 Nos.

Value

2,50,000.00

ANNEXURE - J

1. Cattle : 08 Nos Value : 1,25,000.00

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